

Nature of Case- Cr.Appl(SJ)

Filing No.- 8366/2020

Sunny Mandal Vs The State of Jharkhand.

Advocate- Sachin Mahato.

DEFECTS:-

2. Limitation expired on 22.04.20;Delayed by 43 days.

5(e) Original Vak from jail may be filed.

9(i) Party position may be corrected at index pg and pg 1.

(ii) Subject may be categorically stated at index pg.

(iii) limitation petition may be filed.

(iv) Alias name of the parental name of the Appallant is missing at Vak.

(v) Address of Appallant at pg 1 and vak differs.

(vi) Addressing portion may be suitably corrected.

(vii) Order of sentence stated at para 1 differs from impugned judgement.

(viii) Parental name of Appallant at pg 1 of I.A differs from pg 1 of main petition.

(ix) Details of conviction stated at prayer para of I.A, may be verified.